

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 315**  
**(IB)-35(ND)/17**  
**IA/266/2020 & IA/2498/2020**

**IN THE MATTER OF:**

**M/s. Helpline Hospitality Pvt.Ltd.**

**...Applicant/Petitioner**

**SECTION : 9 of IBC, 2016**

**Order Delivered on 09.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT: Mr. Sameer Rastogi**

**ORDER**

Renotify this case on 21.10.2020.

  
**(T.S Singh)**  
**(Court Officer)**